

DEMISE OF LATE PANDIT DEENDAYAL UPADHYA

*515. **SHRI SRADHAKAR SUPAKAR :**
SHRI S. M. BANERJEE :
SHRI YOGENDRA SHARMA :
SHRI K. N. PANDEY :
SHRI CHENGALRAYA NAIDU :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the progress made so far in the investigation into the demise of the late Pandit Deepdayal Upadhyas; and

(b) whether any persons have been arrested in this connection ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Several articles belonging to the late Pandit Deendayal Upadhyas had been recovered. Investigation is continuing;

(b) Two persons have so far been arrested.

TAMILNAD STUDENT AGITATION

*517. **SHRI PREM CHAND VERMA :**
SHRI SHRI CHAND GOEL :
SHRI HEM BARUA :
SHRI KANWAR LAL GUPTA :
SHRI MRITYUNJAY PRASAD :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he has received the Resolution passed by Tamilnad students that if their demands were not accepted Tamilnad would seek separation from the rest of the country;

(b) if so, what are their demands; and

(c) Government's reaction thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) The main demand contained in the Resolution passed by the Anti-Hindi Agitation Council at Coimbatore on January 10, 1968, is that the recently passed Official Language (Amendment) Act, should be withdrawn and the three-languages formula should not be enforced.

(c) There is no question of the withdrawal of Official Language (Amendment) Act on the three language formula. The limited problem of removal of the element of inequality at the stage of recruitment in the Central services will have to be given a sympathetic and careful consideration in consultation with the leaders of the political parties. The language issue calls for

a calm and objective consideration bearing in mind the paramount need for national unity.

ALLEGED MISUSE OF DISCRETIONARY GRANTS

*518. **SHRI UMANATH :**
SHRI A. K. GOPALAN :
SHRIMATTI SUSEELA
GOPALAN :
SHRI E. K. NAYANAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of Government has been drawn to the observation of the Supreme Court characterising the payment from discretionary grants (vested with the Ministers) on the eve of election as "evil practice";

(b) if so, the reaction of Government thereto;

(c) whether Government propose to investigate into this matter to find out the full details of the "evil practices"; and

(d) if so, when ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) to (d). The matter is being examined.

REIGN OF TERROR LET LOOSE BY MIZOS

519. **SHRI D. N. PATODIA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the outlawed Mizo National Front has now let loose a reign of terror and destruction in the Mizo District; and

(b) if so, the steps taken by Government to bring the situation under control ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b). The Government are aware that with the intensification of operations against Mizo hostiles, the hostiles have stepped up their activities to intimidate and harrass people in the Mizo Hills. The security forces continue their operations against the hostiles.

HINDI TEACHING IN NON-HINDI STATES

*520. **SHRI MANGALATHU-**
MADAM :

SHRI P. VISWAMBHARAN :

Will the Minister of EDUCATION be pleased to state :

(a) whether Government have any large-scale programme for giving financial aid